

proposed to be set up in India during next Five Year Plan ;

(b) the places, state-wise, where these will be established ; and

(c) the estimated annual expenditure for one station, both recurring and non-recurring ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) and (b). Proposals for setting up TV stations during the Fifth Five Year Plan have not yet been finalised.

(c) Capital expenditure on setting up a TV station of the size that are established during the Fourth Plan would be of the order of Rs. 2 crores. Thereafter the annual expenditure will depend on the duration of the service, the number of channels and the proportion between originated and canned programmes. On the assumption that a TV station will operate on one channel and will broadcast a service of about eight hours' duration (including school programmes) and the whole of the school programmes and about 50% of the general programmes would be locally originated, the annual expenditure, both recurring and non-recurring, of one station would be of the order of Rs. 80 lakhs.

Commission on Science and Technology

1066. SHRI PAMPAN GOWDA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have formed a Commission on Science and Technology ; and

(b) if so, its composition and terms of reference ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b). No Commission on Science & Technology has been formed by Government. Government have, however, constituted National Committee on Science & Technology with effect from 25th October, 1971, the tenure of the Committee being 3 years. The composition and terms of reference of the Committee are given in the

statement laid on the Table of the House. [Placed in Library. See No LT—1529/72.]

Demand for Banning R.S.S.

1067. SHRI JHARKHANDE RAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a demand for the ban of R.S.S. has been put forward by various sections soon after the riots in Tellicherry, Kerala took place ; and

(b) if so, what is the decision of Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Such demands have been put forward from time to time.

(b) There does not exist any law empowering the Government to ban communal organisations. The Criminal Law (Second Amendment) Bill, 1970, containing provisions *inter alia* to deal with the activities of communal organisations, had to be withdrawn at the introduction stage in September, 1970 in view of the objections raised by opposition parties in the fourth Lok Sabha. Keeping in view the objections then raised, Government are considering the lines on which legislation on the subject should be undertaken.

Plan for Science and Technology

1068. SHRI N.E. HORO : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have finalised the plan for science and technology for the remaining period of the Fourth Five Year Plan ; and

(b) if so, the salient features thereof ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) and (b). The plan for science and technology has not yet been finalised. The task has been undertaken by the National Committee on Science and Technology which have several working groups